

Therefore, when I say that nothing will be taken down, it means absolutely no proceedings and the press shall not publish anything that has happened at that time. Yesterday some papers have done it. Therefore, I am sorry, I have to warn them.

12.07 hrs.

PAPERS LAID ON THE TABLE

Economic Survey

THE DEPUTY PRIME MINISTER AND THE MINISTER OF FINANCE (SHRI MORARJI DESAI): I beg to lay on the Table a copy of 'Economic Survey, 1967-68' [Placed in Library. See No. LT-199|68.]

UNLAWFUL ACTIVITIES (PREVENTIONS) RULES

THE MINISTER OF HOME AFFAIRS (SHRI Y. B. CHAVAN): I beg to lay on the Table a copy of the Unlawful Activities (Prevention) Rules, 1968, published in Notification No. S.O. 481 in Gazette of India dated the 5th February, 1968, under subsection (3) of section 21 of the Unlawful Activities (Prevention) Act, 1967. [Placed in Library. See No. LT-200|68.]

Annual Report of I.I.T. Madras

THE MINISTER OF EDUCATION (DR. TRIGUNA SEN): I beg to lay on the Table a copy of the Annual Report of the Indian Institute of Technology, Madras, for the year 1966-67. [Placed in Library. See No. LT-201|68.]

Notifications under All India Services Act.

गृहकार्य मंत्रालय में राज्य मंत्री (श्री विद्याचरण शुक्ल): अध्यक्ष महोदय मैं अखिल भारतीय सेवाएँ अधिनियम 1951 की धारा 3 की उपधारा (2) के अन्तर्गत निम्नलिखित अधिसूचनाओं की एक-एक प्रति सभा पटल पर रखता हूँ:—

(i) G.S.R. 1906 published in Gazette of India dated the 30th De-

cember, 1967, making certain amendments to the schedule to the Indian Police Service (Fixation of Cadre Strength) Regulation, 1955.

- (ii) G.S.R. 1907 published in Gazette of India dated the 30th December, 1967, making certain amendments to Schedule III to the Indian Police Service (Pay) Rules, 1954.
- (iii) G.S.R. 34 published in Gazette of India dated the 13th January, 1968, making certain amendments to Schedule III to the Indian Police Service (Pay) Rules, 1954.
- (iv) G.S.R. 42 published in Gazette of India dated the 13th January, 1968.
- (v) The Indian Administrative Service (Pay) Amendment Rules, 1967, published in Notification No. G.S.R. 43 in Gazette of India dated the 13th January, 1968.
- (vi) The Indian Administrative Service (Regulation of Seniority) Amendment Rules, 1967, published in Notification No. G.S.R. 44 in Gazette of India dated the 13th January, 1968.
- (vii) The Indian Administrative Service (Appointment by Promotion) Amendment Regulations, 1967, published in Notification No. G.S.R. 45 in Gazette of India dated the 13th January, 1968.
- (viii) G.S.R. 46 published in Gazette of India dated the 13th January, 1968, making certain amendments to the Indian Administrative Service (Fixation of Cadre Strength) Regulations 1955.
- (ix) G.S.R. 47 published in Gazette of India dated the 13th January, 1968, making certain amendments to Schedule III to the